

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3546/2013
M.A. No. 156/2015

New Delhi, this the 19th day of January, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Suman Rani,
D/o Shri Bal Ram Singh,
R/o 113, Himgiri Enclave,
Nilothi Extn., Nangloi,
Delhi-41. .. Applicant

(By Advocate : Shri U. Srivastava)

Versus

Union of India through

1. The Secretary
Ministry of Health & Family Welfare
Nirman Bhawan, New Delhi.
2. The Medical Superintendent,
Kalawati Sharan Children's Hospital,
New Delhi.
3. The Director,
LHMC & Associate Hospital,
New Delhi. .. Respondents

(By Advocate : Shri A.K. Singh)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the applicant submits that in view of the orders dated 06.02.2015 passed by the respondents, the O.A. has become infructuous.

2. Accordingly, the O.A. is dismissed as infructuous. No order as to costs.

**(P.K. BASU)
Member (A)**

/Jyoti/

**(V. AJAY KUMAR)
Member (J)**